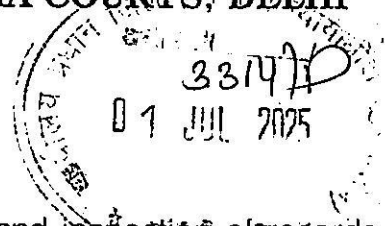


web.

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT KARKARDOOMA COURTS, DELHI**

ORDER



It is directed that the applications for certified copies and inspection of records of the Digital NI Act Courts posted at Rouse Avenue Courts Complex, submitted to their Readers at North-East District shall be disposed of by the learned JMFCs on the same day through digital signatures.

Sanjeev Jain
01/07/2025

(SANJEEV JAIN)

Principal District & Sessions Judge
North-East District, Karkardooma Courts, Delhi

No. 5159-5168 Gaz.(Misc.)/North-East/KKD/Delhi Dated 01 JUL 2025

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges of Delhi District Courts.
3. The Chief Judicial Magistrate, North-East District, Karkardooma Courts, Delhi, for compliance.
4. The Chief Judicial Magistrates of all the other Districts of Delhi District Courts.
5. The General Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi
6. Notice Board at Karkardooma Court Complex, Delhi.
7. Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi.
8. R&I Branch for uploading the same on Layers.
9. PS to the undersigned.

Sanjeev Jain
01/07/2025

Principal District & Sessions Judge
North-East District, Karkardooma Courts, Delhi